

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NEW DELHI DISTRICT,  
PATIALA HOUSE COURT, NEW DELHI

AUCTION NOTICE

The condemned articles lying at Ground Floor, Family Court, Patiala House Court Complex will be auctioned on 20.10.2023 at 2.00 P.M. in the front lawn at Gate no. 4 of Patiala House Court Complex on "AS IS WHERE IS BASIS". The articles to be auctioned and reserve price of the same are as under:-

S.No	Name of the furniture articles/other articles	Total Qty	Reserve Price (Per Piece)	Total(Rs.)
1.	Revolving Chairs	54	300/-	16200/-
2.	Witness/P.P. Chairs	13	300/-	3900/-
3.	Iron Almirah (Big)	10	800/-	8000/-
4.	Iron Bookshelf	1	500/-	500/-
5.	Iron drawer	14	400/-	5600/-
6.	Visitor Chairs	124	100/-	12400/-
7.	Cooler	2	400/-	800/-
8.	Wooden Table	28	150/-	4200/-
9.	Iron Table	14	350/-	4900/-
10.	Hot Case	11	50/-	550/-
11.	Iron Almirah (small)	02	500/-	1000/-
12.	Iron Bench	05	350/-	1750/-
13.	Steel Bench	25	350/-	8750/-
14.	Wooden Chairs	11	50/-	550/-
15.	Cooler Stand	01	100/-	100/-
16.	Wall clock	25	20/-	500/-
17.	LCD TV Screen	01	1500/-	1500/-
18.	Lock	15	20/-	300/-
19.	Heat Convector	05	100/-	500/-
20.	Mayur Jug	04	20/-	80/-
21.	Tea Kettle	03	50/-	150/-
22.	ACP Board	24	10/-	240/-
23.	Name Place (brass)	37	50/-	1850/-
			Total	74320/-

The taxes as applicable shall be extra / in addition to aforesaid reserve price. The Participant will have to deposit Rs. 10,000/- (refundable) along with one copy of photo identity card with Incharge, Caretaking Branch, Patiala House Court, New Delhi before 01.00 p.m. on the day of auction i.e. 20.10.2023. 25% of total auction price will be collected from successful bidder in cash on the fall of hammer and the condemned articles will have to be removed according to Terms and Conditions from the court premises.

The intending bidder can inspect the articles on any working day between 02.00 P.M. to 04.00 P.M. Other information can be connected from the Caretaking Branch, Patiala House Court, New Delhi, terms and condition apply. The participants may also visit the official website i.e. [www.delhidistrictcourts.nic.in](http://www.delhidistrictcourts.nic.in) for other relevant information. The auction shall be subject to other **Terms & Conditions as described below** and shall be announced on the spot.

(Gaurav Rao)  
Chairman, Condemnation Board,  
O/o The Ld. Principal District & Sessions Judge,  
New Delhi District, Patiala House Court,  
New Delhi

### TERMS AND CONDITIONS

1. That condemned furniture articles shall be auctioned on 20.10.2023 at 02.00 p.m. on "AS IS WHERE IS BASIS" in the front lawn at Gate no. 4 of Patiala House Court Complex, New Delhi.
2. That reserved price of all condemned articles is fixed Rs. 74,320/- (Rs. Seventy Four Thousand Three Hundred and Twenty only) plus taxes as applicable.
3. That bidder shall be required to deposit Rs. 10,000/- (refundable) in cash along with one copy of photo identity card with Incharge, Caretaking Branch, Patiala House Court, New Delhi before 01.00 P.M. on the day of auction i.e. 20.10.2023.
4. The successful bidder shall deposit 25% of the bid value on the acceptance of bid in cash as per rule 220(iv) of GFR-2017.
5. That the total auction price will be deposited by the qualified bidder within three working days (excluding bank holiday) in the shape of demand draft drawn in favour of the **Principal District & Sessions Judge (New Delhi District), Patiala House Court, New Delhi**. In case of default, the deposit of 25% amount shall stand forfeited.
6. The condemned articles will be removed within three days after deposit of payments positively from the court premises.
7. That bidder shall arrange his own labour and transport for removal of condemned articles from Patiala House Court and expenses of such transportation shall be borne by him.
8. That decision of the condemnation board shall be binding upon bidder and it can cancel the auction without assigned any reason.
9. That condemnation board reserves right to add or delete any of terms and conditions at the time of auction proceedings and shall be binding upon all bidders / participants.

(Gaurav Rao)  
Chairman, Condemnation Board,  
O/o The Ld. Principal District & Sessions Judge,  
New Delhi District, Patiala House Court,  
New Delhi

1700  
17/10

DATED 14/10/23

NO. 2723-28 CTB/PHC/NEWDELHI/2023

Copy forwarded for information and compliance to :-

1. The PS to Ld. Principal District & Sessions Judge, (New Delhi District), PHC, New Delhi.
2. The Incharge(s), Computer Branch of all the District Court Complexs in Delhi / New Delhi with the request to upload the Auction Notice alongwith Terms & Conditions on their respective website of District Court. (Central)
3. Branch Incharge(s), Caretaking Branch, Central, West, South, South-East, Shahdara, North-East, East, South-West, North West and North, RACC, Delhi with the request to paste the auction notice on the notice boards of their respective court complex.
4. Incharge, Nazarat Branch, Patiala House Court Complex with the request to direct the concerned Process Server to paste copies of the auction notice on the conspicuous places at CGO Complex, Lodhi Road, behind NIA Head Quarters etc.
5. Incharge, Caretaking Branch, Patiala House Court to make necessary arrangement for auction process.

Chairman, Condemnation Board,  
O/o The Ld. Principal District & Sessions Judge,  
New Delhi District, Patiala House Court,  
New Delhi



webmaster Nsem

Dr  
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